

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5395
TO BE ANSWERED ON APRIL 03, 2025
CITIES/URBAN LOCAL BODIES UNDER PMAY-U**

**NO. 5395. SHRI PRADEEP KUMAR SINGH:
 SHRI KARTICK CHANDRA PAUL:
 MS. BANSURI SWARAJ:**

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) the number of cities/urban local bodies included under the Pradhan Mantri Awas Yojana -Urban (PMAY-U) across the country since its inception;**
- (b) the number of houses sanctioned by the Government till January 2025, State-wise; and**
- (c) the number of houses delivered to the beneficiaries, State-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned in 4,618 cities/urban local bodies of India till date. Of the sanctioned houses, 112.74 lakh have been grounded for construction and 92.02 lakh have been completed/ delivered to the beneficiaries as on 24.03.2025. The scheme period has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology. State/UT-wise details of number of houses sanctioned and completed/delivered under PMAY-U is at Annexure.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As on date, 32 States/UTs have signed Memorandum of Agreement (MoA) and approval for construction of around 3.53 lakh houses has been given to such States/UTs.

State/ UT -wise details of cities/urban local bodies included along with houses sanctioned, grounded for construction and completed/ delivered since inception under PMAY-U

| Sl. No. | Name of the State/ UT | Cities included in Mission | Physical Progress (Nos) | | |
|--------------------------------|-----------------------|----------------------------|-------------------------|---------------------|-----------------------------|
| | | | Houses Sanctioned | Houses Grounded | Houses Completed/ Delivered |
| 1 | Andhra Pradesh | 111 | 21,37,028 | 18,26,426 | 10,46,077 |
| 2 | Bihar | 142 | 3,14,477 | 2,92,162 | 1,76,880 |
| 3 | Chhattisgarh | 173 | 3,02,663 | 2,85,102 | 2,54,208 |
| 4 | Goa | 14 | 3,146 | 3,146 | 3,145 |
| 5 | Gujarat | 171 | 10,05,204 | 9,79,707 | 9,42,094 |
| 6 | Haryana | 80 | 1,15,034 | 90,569 | 70,119 |
| 7 | Himachal Pradesh | 61 | 12,758 | 12,640 | 11,159 |
| 8 | Jharkhand | 51 | 2,29,156 | 2,10,617 | 1,57,280 |
| 9 | Karnataka | 286 | 6,38,121 | 5,13,203 | 3,87,441 |
| 10 | Kerala | 93 | 1,67,322 | 1,54,725 | 1,32,836 |
| 11 | Madhya Pradesh | 408 | 9,61,147 | 9,44,082 | 8,56,122 |
| 12 | Maharashtra | 391 | 13,64,923 | 11,49,749 | 9,68,179 |
| 13 | Odisha | 116 | 2,03,380 | 1,84,673 | 1,59,991 |
| 14 | Punjab | 167 | 1,32,235 | 1,18,358 | 96,944 |
| 15 | Rajasthan | 279 | 3,19,877 | 2,93,667 | 2,24,146 |
| 16 | Tamil Nadu | 666 | 6,80,347 | 6,62,745 | 6,03,487 |
| 17 | Telangana | 142 | 2,50,084 | 2,34,737 | 2,23,329 |
| 18 | Uttar Pradesh | 669 | 17,76,823 | 17,59,477 | 16,88,125 |
| 19 | Uttarakhand | 102 | 64,391 | 62,733 | 39,547 |
| 20 | West Bengal | 125 | 6,68,953 | 6,05,350 | 4,55,706 |
| Sub-total (States):- | | 4,247 | 1,13,47,069 | 1,03,83,868 | 84,96,815 |
| 21 | Arunachal Pradesh | 47 | 8,499 | 8,070 | 8,067 |
| 22 | Assam | 102 | 1,76,643 | 1,69,078 | 1,23,248 |
| 23 | Manipur | 28 | 56,037 | 49,357 | 16,769 |
| 24 | Meghalaya | 10 | 4,758 | 4,044 | 1,907 |
| 25 | Mizoram | 23 | 39,605 | 39,097 | 24,861 |
| 26 | Nagaland | 32 | 31,860 | 31,060 | 28,497 |
| 27 | Sikkim | 8 | 316 | 299 | 202 |
| 28 | Tripura | 20 | 92,854 | 88,007 | 77,052 |
| Sub-total(N.E.States):- | | 270 | 4,10,572 | 3,89,012 | 2,80,603 |
| 29 | A&N Island | 1 | 376 | 376 | 47 |
| 30 | Chandigarh | 1 | 1,256 | 1,256 | 1,256 |
| 31 | DNH&DD | 3 | 9,947 | 9,947 | 9,450 |
| 32 | Delhi | 5 | 29,976 | 29,976 | 29,976 |
| 33 | J&K | 78 | 47,040 | 42,055 | 30,860 |
| 34 | Ladakh | 2 | 1,307 | 991 | 877 |
| 35 | Lakshadweep | 5 | - | - | - |
| 36 | Puducherry | 6 | 15,995 | 15,931 | 11,009 |
| Sub-total(UT):- | | 101 | 1,05,897 | 1,00,532 | 83,475 |
| Grand Total:- | | 4,618 | 118.64 Lakh | 112.74 Lakh* | 92.02 Lakh* |

*Includes completed (3.41lakh)/grounded (4.01lakh) houses of JnNURM during mission period.